

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 11TH DAY OF FEBRUARY, 2002

Original Application No. 234 of 1995

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL, MEMBER(A)

V.V.Tewari, a/a 50 years, son of
Shri R.S.Tewari, resident of
75, Triveni Nagar, Naini
Allahabad.

... Applicant

(By Adv: Shri Rakesh Verma)

Versus

1. Union of India through Secretary
Defence Ministry, South Block
New Delhi.
2. Director General of Ordnance
Services, Directorate General
of Ordnance Services, O.S. 8C(ii) Master
General of Ordnance Branch, Army
Headquarter, DHQ, PO New Delhi.

... Respondents

(By Adv: Shri Prashant Mathur)

O R D E R (Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

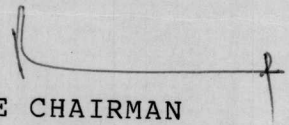
By this OA u/s 19 of A.T.Act 1985 applicant challenged the order dated 15.2.1992(Annexure B) by which applicant was awarded punishment of removal on conclusion of disciplinary proceedings. The order was challenged in appeal. The Appellate Authority reduced the punishment to reduction of pay by three stages for a period of three months with cumulative effect. The order of the Appellate Authority has been challenged by the applicant in review application before Vice Chief of Army Headquarters, DHQ, New Delhi. It is submitted that the review is still pending and has not been decided. The cocounsel for the applicant has submitted that precisely the question involved in the case is about the competence of the disciplinary authority to pass the order of

removal. The submission is that order of removal was passed by incompetent authority. Shri Prashant Mathur has submitted that as the review is pending the same may be directed to decide at the earliest and this question can be thrashed out there conveniently and in a more effective manner.

Considering the facts and circumstances, we dispose of this OA with the direction to Reviewing Authority to decide the review application of the applicant by a reasoned order within a period of four months from the date a copy of this order is filed. No order as to costs.



MEMBER(A)



VICE CHAIRMAN

Dated: 11th February, 2002

Uv/